

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD,NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office: dgft@nic.in , Phone Office: 011-23062777

(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

DATED: 19/01/2023

MEETING No. NC/5/MEET/Jan/202223/25

Please Note

- I. For information of exporters, Norms Committee V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Jan/202223/25 dated 19/01/2023 of Norms Committee - V for the year 2022-23 was held on 19/01/2023 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	DGFT(HQ)
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	ramasrey lal,Technical Consultant	Ministry of Commerce

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Jan/202223/25		
Case Status	Case Approved		
Party Name	GOKALDAS EXPORTS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023		
HQ File Number	HQRNORM APPLY 00005763AM23		
RA File Number	NA		
Licence No and Date	NA		

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
New Leather Blazer (Women) Made Up of	10000	Faux Leather, Face 100% Polyurethane, back 100% Polyester	2.934
Faux Leather Coated On 100% Polyester Knitted Fabric GSM 330+/-	NOS.		Sq. Mtr/Pc
10%		GSM 330 +/- 10%	
STYLE No : 144J0859			2.021
		100% Polyester Twill Lining Fabric, Width 57 Inches	Sq. Mtr/Pc
		+/- 5% GSM 94 +/- 10%	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	2 / NC/5/MEET/Jan/202223/25
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
	HQRNORM REVIW00005531AM23
TTQ THE TURNISE	ITQUETORIAN NE VIVI 000055511 IN 125

RA File Number	NA
Licence No and Date	NA

M/s. Shahi Exports Private Limited vide their application dated 04.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No- NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	3 / NC/5/MEET/Jan/202223/25	
Case Status	Case Approved	
Party Name	GOKALDAS EXPORTS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023	
HQ File Number	HQRNORM APPLY 00005764AM23	
RA File Number	NA	
Licence No and Date	NA	

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
New Leather Blazer (Women) Made	5000 NOS.	Faux Leather, Face 100%	2.934
Up of Faux Leather Coated On 100%		Polyurethane, back 100% Polyester Woven Fabric, width 56 inches +/- 5%,	Sq. Mtr/Pc
Polyester Woven Fabric GSM 365+/-10%		GSM 365 +/- 10%	
STYLE No : 144J0859		100% Polyester Twill Lining Fabric, Width 57 Inches	2.021 Sq. Mtr/Pc
		+/- 5% GSM 94 +/- 10%	sq. mu/fc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Jan/202223/25		
Case Status	Case Approved		
Party Name	GOKALDAS EXPORTS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023		
HQ File Number	HQRNORM APPLY 00005765AM23		
RA File Number	NA		
Licence No and Date	NA		

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Herringbone Work Wear Jacket	20000 NOS	100% Cotton Herringbone Fabric,	3.225
(Men),		Width 58 Inches (+/- 5%) GSM 245 (+/- 10%)	Sq. Mtr/Pc
Made Up of		(+/- 3/0) GSWI 2+3 (+/- 10/0)	
100% Cotton Fabric, GSM 245+/- 10%,			

Style No: FAMOW00124FA23

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	5 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	APSARA SILKS

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023		
HQ File Number	Q File Number HQRNORM REVIW00005747AM23		
RA File Number NA			
Licence No and Date	0710115822/null		

M/s. APSARA SILKS vide their application dated 16.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No - NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda and noted that NC-V had inadvertently mentioned wrong export/import product description at serial no-02 in decision of that meeting. After detailed deliberation, the committee decided to rectify the input output norms as under:

	Details of Export List	Qty.	Details of import item	Qty. Recommended
	Embroidery Fabric	216	Embroidery Fabric	218.16
	Base 100% Nylon Tulle EMB- 100% Cotton- Natural 150 GSM us Or Minus 10% Width 120 CMS (+Or-10%)	(MTR)	Base 100% Nylon Tulle EMB- 100% Cotton- RFD 150 GSM (+Or-10%) Width 120 CMS (+Or- 10%)	MTR
	Embroidery Fabric	108	Embroidery Fabric	109.08
(Base 100% Nylon EMB- 100% Cotton- Natural 200 GSM +/-10% Width 119 CMS (+Or-10%)	(MTR)	Base 100% Nylon EMB 100% Cotton- RFD 200 GSM (+Or-10%) Width 119 CMS (+Or-10%)	MTR
Na	Embroidery Fabric- Base 100% Polyester EMB- 100% Cotton- atural 270 GSM (+Or-10%) Width 127 CMS (+Or-10%)	108 (MTR)	Embroidery Fabric Base 100% Polyester EMB- 100 Percentage Cotton- RFD 270 GSM (+Or-10%) Width 127 CMS (+Or- 10%)	109.08 MTR
Na	Embroidery Fabric- Base 100% Polyester EMB- 100% Cotton- atural 220 GSM (+Or-10%) Width 119 CMS (+Or-10%)	108 (MTR)	Embroidery Fabric Base 100% Polyester EMB- 100 Percentage Cotton- RFD 220 GSM (+Or-10%) Width 119 CMS (+Or- 10%)	109.08 MTR

Embroidery Fabric- Base 100% Tylon EMB- 100% Cotton- Natural	108	Embroidery Fabric	109.08
200 GSM (+Or-10%) Width 119 CMS (+Or-10%)	(MTR)	Base 100% Nylon EMB - 100% Cotton- RFD 200	MTR
		(+Or-10) Width 119 CMS (+Or-10%)	
Embroidery Fabric- Base 100%	324	Embroidery Fabric	327.24
Nylon EMB – 100% Cotton- Natural 210 GSM (+Or-10%) Width 122 CMS (+Or-10%)	(MTR)	Base 100% Nylon EMB 100% Cotton- RFD 210 GSM (+Or-10%) Width 122 CMS (+Or-10%)	MTR
Embroidery Fabric- Base 100%	108	Embroidery Fabric	109.08
Nylon EMB- 100% Cotton- Natural 220 GSM (+Or-10%) Width 119 CMS (+Or-10%)	(MTR)	Base 100% Nylon EMB 100% Cotton- RFD 220 GSM (+Or-10%) Width 119 CMS (+Or-10%)	MTR

Case No.	6 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM APPLY 00005766AM23
RA File Number	NA
Licence No and Date	NA

M/s. Shahi Exports Private Limited vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
------------------------	------	------------------------	------------------

Mens Shirt (Full Sleeve) (Style No. J30J323513)	4755	85% Polyamide 15% Elastane Dyed	2.90
	Nos.	woven Fabric GSM 126+/-10%	Sq. Mtr/Pc
Made of 85% Polyamide 15% Elastane Dyed woven Fabric GSM 126+/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM REVIW00005748AM23
RA File Number	NA
Licence No and Date	0710115707/null

Norms Committee Decision:

M/s. APSARA SILKS vide their application dated 16.01.2023 has requested for re-fixation of norms against NC decision taken in Meeting No - NC/ 5/ MEET/ Dec/ 202223/ 20 dated 29/12/2022. The Committee considered the case as per agenda and noted that NC-V had inadvertently mentioned the wrong export/import product description in its decision of that meeting. After detailed deliberation, the committee decided to rectify the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
100% Ramie Natural Fabric 130 GSM (+Or-10%) Width 137 CMS (+Or-10%)	1667 (MTR)	100% Ramie RFD Fabric 130 GSM (+Or-10%) Width 137 CSM (+Or-10%)	1683.67 MTR

Case No.	8 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM APPLY 00005767AM23
RA File Number	NA
Licence No and Date	NA

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 16.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Quilted Vest (Women)	19652 NOS	100% Recycled Nylon Woven	2.987
Made Up of		fabric, Width 57 Inches+/-5%, GSM 41 +/-10%	Sq. Mtr/Pc
100% Nylon Fabric, GSM 41			
Style No : FAWOW00117FA23		100% Recycled Solid Polyester	2.099
		Lining fabric, Width 58 Inches +/- 5%, GSM 35	Sq. Mtr/Pc
		+/-10%	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	9 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM REVIW00005749AM23

RA File Number	NA
Licence No and Date	0710115708/null

M/s. APSARA SILKS vide their application dated 16.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No - NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda and noted that NC-V had inadvertently mentioned wrong export/import product descriptions in decision of meeting. After detailed deliberation, the committee decided to rectify the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
100% Silk Satin Natural Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	1078 (MTR)	100% Silk Satin PFD Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	1088.78 MTR
100% Silk Satin Washed /Finished Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	319 (MTR)	100% Silk Satin Dyed Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	322.19 MTR
100% Silk Satin Washed/ Finished Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	319 (MTR)	100% Silk Satin Dyed Fabrics 80 GSM (+ or-10%) Width 112 CMS (+ or-10%)	322.19 MTR

Case No.	10 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM APPLY 00005770AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee	Decision:

M/s. Shahi Exports Private Limited vide their application dated 17.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Shirt (Full Sleeve)	6830	85% Polyamide 15% Polyester Dyed woven Fabric GSM 153	2.90
(Style No. J30J323517)	Nos.		Sq. Mtr/pc
Made of 85% Polyamide 15% Polyester Dyed woven Fabric GSM 153+/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Jan/202223/25
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM REVIW00005785AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 04.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No- NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	12 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM APPLY 00005072AM23
RA File Number	NA
Licence No and Date	NA

M/s. Shahi Exports Private Limited vide their application dated 1912.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Blouson with Hood	10740	85% Polyester 15% Cotton	2.99
(Style No. WM/WS/WT/WE 1079)	Nos.	Dyed Woven Fabric GSM 210+/-10%	Sq. Mtr/Pc
Made of			
85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 And 100% Nylon Dyed Woven Fabric GSM 77+/-10%		100% Nylon Dyed Woven Fabric GSM 77+/-10%	1.41
GSM //+/-10%		1 40110 05141 / / //-10/0	Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	13 / NC/5/MEET/Jan/202223/25	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023	
HQ File Number	HQRNORM APPLY 00005778AM23	
RA File Number	NA	
Licence No and Date	NA	
Norms Committee	Norms Committee Decision:	

M/s. Shahi Exports Private Limited vide their application dated 17.01.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Anoraks (Style No. WM/WX/WE 1496)	3970 Nos.	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210+/-10%	3.60 (Sq. Mtr/Pc
Made of			
85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 And 72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920+/-10%		72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920+/- 10%	0.12 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM APPLY 00005074AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 19.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Details of Export List Qty. Details of import item Qty. Recommended

Mens Parka	2646	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210+/-10%	3.0
(Style No.WM/WS/WX/WT 5559) Made of 85% Polyester 15% Cotton Dyed Woven Fabric	Nos.	Table GSM 2101/ 10/0	Sq. Mtr/Pc
GSM 210 with 100% Nylon Dyed Woven Fabric GSM 77 and 72% Acrylic 14% Modacrylic 14%		100% Nylon Dyed Woven Fabric GSM	1.50
Polyester Printed Knitted Fabric GSM 920		77+/-10%	Sq. Mtr/Pc
		72% Acrylic 14% Modacrylic 14%	0.12
		Polyester Printed Knitted Fabric GSM 920+/-10%	Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Jan/202223/25
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM REVIW00005530AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 04.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No- NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	16 / NC/5/MEET/Jan/202223/25
Case Status	Case Approved
Party Name	VENUS SAFETY & HEALTH PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 25 and 19/01/2023
HQ File Number	HQRNORM REVIW00005613AM23
RA File Number	039504000207 AM16
Licence No and Date	0310807808/15/09/2016

VENUS SAFETY & HEALTH Private Limited vide their application dated 09.01.2023 has requested for re-fixation of norms against NC decision in its Meeting No - 07/AM20 dated 11.07.2019 actually held on 06.09.2019. The Committee considered the case as per agenda and noted that NC-V had inadvertently mentioned the import product descriptions in its decision in said meeting. After detailed deliberation, the committee decided to rectify the input output norms as under:

Export item: Textile Protective Respirators / Dust Masks (Net Contents of Nonwoven Fabric Weighing Not More Than 25GSM=63560 Kgs., Weighing More than 25 GSM but not more than 70 GSM =5933 Kgs., And Weighing More than 150 GSM=21187 Kgs. in Export Product)

Quantity: 90680 kg

Import item

S. No.	Import item Name	Quantity recommended
	Non- woven fabric weighing not more than 25 GSM	1.15 kg/kg content contained in export product
	Non -woven fabric weighing more than 25 GSM but not more than 70 GSM	1.15 kg/kg content contained in export product
	Non- woven fabric weighing more than 150 GSM	1.15 kg/kg content contained in export product